

news has appeared in the papers also many times that the government should go to its help. The Defence Ministry is sleeping over the matter. May I request the minister through you to contact the Defence Ministry and send a crane there immediately to save the life of the elephant? Delhi people are very much agitated about it. After all, we are all interested in saving the life of the animal.

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Some veterinary doctors were sent and they examined the elephant. Our department is trying to see whether the damage can be repaired. The leg is fractured and many weeks have passed. It is being examined whether it will be possible to keep the animal alive. Efforts are being made in that direction. We are trying to contact the army authorities for getting a crane so that the elephant can be moved.

15.33 hrs.

MENTAL HEALTH BILL\*

DR. SUSHILA NAYAR (Jhansi): I beg to move for leave to introduce a Bill to consolidate and amend the law relating to the treatment and care of mentally ill persons, to make better provision with respect to their property and affairs and for matters connected therewith and incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the law relating to the treatment and care of mentally ill persons, to make better provision with respect to their property and affairs and for matters connected herewith or incidental thereto."

*The motion was adopted.*

DR. SUSHILA NAYAR: I introduce the Bill.

15.35 hrs.

INDIAN AGRICULTURAL WORKERS BILL\*

SHRI CHITTA BASU (Barasat): Sir, I beg to move for leave to introduce a Bill to provide for the welfare of agricultural workers in India and to regulate the conditions of their work.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of agricultural workers in India and to regulate the conditions of their work."

*The motion was adopted.*

SHRI CHITTA BASU: Sir, I introduce the Bill.

LIFE INSURANCE CORPORATION (RESTORATION OF SETTLEMENTS) BILL\*

SHRIMATI PARVATHI KRISHNAN (Coimbatore): Sir, I beg to move for leave to introduce a Bill to provide for the restoration of the settlements arrived at between Life Insurance Corporation of India and All India Life Insurance Corporation Employees Federation and other Unions.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the restoration of the settlements arrived at between Life Insurance Corporation of India and All India Life Insurance Corporation Employees Federation and other Unions."

*The motion was adopted.*

SHRIMATI PARVATHI KRISHNAN: Sir, I introduce the Bill.